

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/36/201
NAME OF THE APPLICANT : BILLROTH HOSPITALS LTD
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	DR. B. RAVI	PCS represents Petitioner	B. Ravi CP 3318 PCS 1810
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ORDER

Dr B Ravi, PCS, representing the petitioner present and filed a memo alongwith a letter sent by the objector. The memo is taken on record. Counsel representing the objector called but absent. Heard the submissions of the applicant. Order is reserved.


 (K. Anantha Padmanabha Swamy)
 Member (Judicial)